# **GOVERNMENT OF INDIA**

# **MINISTRY OF EXTERNAL AFFAIRS**

# **LOK SABHA**

# **UNSTARRED QUESTION NO- 830**

# **ANSWERED ON 07/02/2025**

# **DEATH SENTENCE FOR NIMISHA PRIYA**

# 830. ADV DEAN KURIAKOSE

Will the Minister of EXTERNAL AFFAIRS be pleased to state:-

- (a) whether the Government has the details of the status of Mrs.

  Nimisha Priya who is on death row in Yemen;
- (b) if so, the details thereof;
- (c) whether the Government has received any request to intervene in favour of Mrs. Nimisha Priya;
- (d) if so, the details thereof;
- (e) whether the Government has taken any action to ensure that blood money is being paid to ensure the safe release of Mrs. Nimisha Priya; and
- (f) if so, the details thereof?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KIRTI VARDHAN SINGH)

(a & b) Yes. The Supreme Court of Yemen in Sana'a had pronounced death sentence to Ms. Nimisha Priya, an Indian nurse, on charges of murdering a Yemeni national.

(c & d) Yes. Government has received some representations, including from civil society, regarding the case of Ms. Nimisha Priya.

(e & f) Government accords the highest priority for the welfare of Indians abroad and provides all possible support to those who fall in distress including in the instant case. Government of India is providing all possible assistance in the case. The matter regarding any consideration towards the release of Ms. Nimisha Priya is between the family of the deceased and Ms. Nimisha Priya's family.

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